NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

C.P. (IB)/48(MB)2024

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **30.04.2024**

NAME OF THE PARTIES: **NITCO REALTIES PRIVATE LIMITED V/s SONATA REALTY PRIVATE LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Ankit Rajput, Advocate appeared for the Petitioner.
2. Learned Counsel for the Petitioner informs that hard copy of the petition is served to the IBBI and matter was de-reserved for this deficiency only.
3. Matter is again **Reserved for Order**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna